

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1666  
ANSWERED ON:06.03.2006  
. LEASING OUT OF BHILANGANA RIVER  
Gandhi Smt. Maneka

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government of Uttaranchal had leased out the Bhilangana river in Tehri Garhwal to a private company M/s Swasti Power Engineering Limited for 30 years for installing a 22.5 MW Bhilangana Hydel Power Project;
- (b) if so, the details there about; (
- (c) whether the project was given environment clearance; and
- (d) if so, the details thereof and the present status of the project ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA).

- (a) & (b) No Sir. The Bhilangana river has not been leased out to any company. However M/s Swasti Power Engineering Limited has been allotted by the Government of Uttaranchal , a specific site for 40 (Forty ) years for harnessing 22.5 MW hydel power
- (c) Yes, Sir.
- (d) The project is presently under construction. It is expected to be commissioned by December, 2007.